## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## NOTIFICATION

No. HC.XXXVII-36/2019/ 794 /R. Cell

Dated Guwahati the 20<sup>th</sup> December, 2019

The Gauhati High Court has been pleased to reschedule the interview dates and call the following Grade-II officers for Interview in connection with regular promotion from **Grade-II to Grade-I of Assam Judicial Service** as per the schedule indicated below:

## **SCHEDULE OF INTERVIEW:**

SI. No.	Name of Officers	Date of Interview
1.	Shri Dibya Jyoti Rajkhowa, Secretary, District Legal Services Authority, Nalbari	07-01-2020
2.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri	07-01-2020
3.	Smti Rini Bharali, Counsellor, Family Court, No.2, Kamrup (M), Guwahati	07-01-2020
4.	Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta	07-01-2020
5.	Shri Bablu Sutradhar, Chief Judicial Magistrate, Chirang, Kajalgaon	07-01-2020
6.	Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar	07-01-2020
7.	Shri Ratnadip Bhattacharjee, Chief Judicial Magistrate, Dhubri	07-01-2020
8.	Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	07-01-2020
9.	Shri Subhrangsu Dhar, Chief Judicial Magistrate, Kamrup (M), Guwahati	07-01-2020
10.	Smti Munmun B. Sarma, Chief Judicial Magistrate, Nagaon	07-01-2020
11.	Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Bongaigaon (under Suspension)	07-01-2020
12.	Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	07-01-2020
13.	Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari	08-01-2020
14.	Smti Farhana Sultana, Chief Judicial Magistrate, Jorhat	08-01-2020

15.	Shri Nityananda Talukdar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati	08-01-2020
16.	Shri Anil Kumar Basfor, Civil Judge & Asstt. Sessions Judge, Goalpara	08-01-2020
17.	Smti Rashmita Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh	08-01-2020
18.	Shri Joydev Koch, Secretary, District Legal Services Authority, Golaghat	08-01-2020
19.	Smti Gitali Rabha, Deputy Secretary, Assam State Legal Services Authority, Guwahati	08-01-2020
20.	Smti Manju Bordoloi, Clvll Judge & Asstt. Sessions Judge, Jorhat	08-01-2020
21.	Shri Mridul Kumar Saikia, Chief Judicial Magistrate, Udalguri	08-01-2020
22.	Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari	08-01-2020
23.	Smti Sabeena Mazumdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati	08-01-2020
24.	Smti Tasfia Hussain, Civil Judge and Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	08-01-2020
25.	Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati	09-01-2020
26.	Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi	09-01-2020
27.	Shri Anurag Jintoo Borah, Secretary, District Legal Services Authority, Morigaon	09-01-2020
28.	Shri Debashish Saikia, Chief Judicial Magistrate, Sonitpur, Tezpur	09-01-2020
29.	Shri Mukul Chetia, Secretary, District Legal Services Authority, Darrang, Mangaldoi	09-01-2020
30.	Smti. Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat	09-01-2020
31.	Smti. Ranjita Agarwalla, Chief Judicial Magistrate, Goalpara	09-01-2020
32.	Smti. Audri Bhattacharyya, Chief Judicial Magistrate, Tinsukia	09-01-2020
33.	Smti. Tripti Ari, Chief Judicial Magistrate, Barpeta	09-01-2020
34.	Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon	09-01-2020
35.	Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh	09-01-2020



Reporting Time: 3:30 PM on all the 3 (three) Interview dates.

Venue of Interview: 2<sup>nd</sup> Floor, Gauhati High Court (New Block), Guwahati-1.

By Order,

(M.K. Kalita)
<u>Registrar (Vigilance)-cum-</u>
<u>In Charge, Recruitment Cell</u>
<u>Gauhati High Court, Guwa</u>hati-1

Memo No.HC.XXXVII-36/2019/ 794A /R. Cell Dated Guwahati the 20<sup>th</sup> December, 2019 Copy to:

Py '	to.
<ul><li>2.</li><li>3.</li><li>4.</li></ul>	Registrar General, Gauhati High Court, Guwahati. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court Guwahati for favour of information of his Lordship.  Joint Registrar (
5.	Deputy Registrar (), Gauhati High Court, Guwahati.
υ. 7	Assistant Registrar (
٠.	Administrative Officer (Judicial), (Sauhati High Court Guwahati
8.	Court, immediately, under the caption "Notification dated 20-12-2019 regarding Re-schedule of Interview in connection with regular promotion."
	from Grade-II to Grade-I of Assam Judicial Service" with a scroll in the home page.
9.	P.S. to Hon'ble Mr. Justice Gauhati High
	Court, Guwanati for favour of his Lordship's kind information.
10.	P.S. to Hon'ble Mrs. Justice, Gauhati High Court
	Guwahati for favour of her Ladyship's kind information.

11. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.

12. The High Court Notice Board.

(M.K. Kalita) Registrar (Vigilance)-cum-

Gauhati High Court, Guwahati-1

In Charge, Recruitment Cell,